

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI
SPECIAL BENCH

Item No. 21

C.P. (IB)/603(MB)2020

CORAM

SHRI. CHARANJEET SINGH GULATI
HON'BLE MEMBER (TECHNICAL)

SHRI. K .R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **10.11.2023**

NAME OF THE PARTIES : **Kamal Engineers And Contractors**

Private Limited

Vs

Fortune Pet Products Private Limited

For OC : Adv. Prateek Gupta

For CD : Adv V B S Reddy

IBC under Sec. 9

ORDER

Counsel for CD submits that the matter is being settled and CD is ready and willing to pay the amount as per the settlement. **For reporting settlement/ hearing list on 24.11.2023.**

Sd/-
CHARANJEET SINGH GULATI
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//JNK//